

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/3400/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Rajkhowa,
Member, MACT, Nagaon.

Dated Guwahati, the th 12 August, 2021

Sub:- **Restricted holiday.**

Ref:- Your Letter No.MACT(N)/1374, dated 12.08.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 13.08.2021 along with station leave permission from the evening of 12.08.2021 till the evening of 14.08.2021, has been granted. Further, the District & Sessions Judge, Nagaon and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/³⁴⁰²3401-/A, dated 12.8.2021

Copy to:

1. The District & Sessions Judge, Nagaon.
2. ✓ The Project Manager, Gauhati High Court.

12/8/21

JT.REGISTRAR (VIGILANCE)

Rdt